## GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DEPARTMENT OF ELECTRONICS & INFORMATION TECHNOLOGY)

#### **LOK SABHA**

### **UNSTARRED QUESTION NO. 463**

TO BE ANSWERED ON: 02.12.2015

#### NATIONAL CYBER CRIME CENTER

#### 463 SHRI P.R. SENTHIL NATHAN:

Will the Minister of Communications & Information Technology be pleased to state: -

- (a) whether the Government has decided to set up a National Cyber Crime Centre;
- (b) if so, the details thereof;
- (c) the purpose to set up National Cyber Crime Centre; and
- (d) the time by which the centre will start functioning?

#### **ANSWER**

# MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a), (b) and (c): The Expert Group constituted in Ministry of Home Affairs to prepare a roadmap for effectively tackling cyber-crimes in the country has recommended to set up an Indian Cyber Crime Coordination Centre (I4C) to fight against cyber crime in the country, which has been accepted by the Ministry of Home Affairs in-principle.
- (d): No timeline has since been fixed for starting the Indian Cyber Crime Coordination Centre (I4C).

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